

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 16-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/881(CHE)/2023

PETITION NUMBER : CP/886/IB/2018

**NAME OF THE APPLICANT : Kathiresan Nachimuthu (Liquidator) of
M/s. United India Shoe Corporation Pvt Ltd**

**NAME OF THE RESPONDENT(S) : Recovery Officer, Employee Provident Fund
Organization, Vellore District & 5 Others**

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016**

ORDER

Ld. Counsel Ms. Priyanka Verma for the Applicant. Ld. Liquidator is present in person. Ld. Counsel Mr. P.K. Paneer Selvam for EPFO sought physical hearing in the matter. Ld. Counsel Mr. R. Chandrasekaran for the R2. Ld. Counsel Mr. Lokesh for R6.

List the Application for **physical hearing on 12.06.2024.**

-Sd-

**RAVICHANDRAN RAMASAMY
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI
Member (Judicial)**

phk